

worth Rs. 22,50 crores are non-resident Indians ; and

(b) if so, the reaction of Government with regard thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Government have seen the news item under reference. According to the information available with Reserve Bank of India, the company issued further shares to a non-resident Indian and became a body corporate which had NRI ownership of more than 60% and was eligible for making investments under NRI facilities. The certificate issued by the chartered accountant duly certifies the required extent of ownership by NRIs.

Arms Supplied by USA to Pakistan

5642. SHRI MADHAVRAO SCINDIA: Will the Minister of DEFENCE be pleased to state :

(a) the nature, value and quantum of arms supplied by USA to Pakistan during 1983 and similar details of arms and military aircraft proposed to be supplied during 1984 under existing agreement.

(b) whether US Government have also proposed allocation of military and economic aid to Pakistan to the tune of 630 million dollars during 1985, under their budget, if so, how much of it is for arms military equipment and aircraft; and

(c) whether Government have conveyed their reaction thereon to the US Government in so far as it affects the peace in the sub-continent, if so, in what terms?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Pakistan is in the process of receiving items of military hardware which includes tanks, artillery guns, armoured personnel carriers, missiles, attack helicopters, F-16 aircraft and

other sophisticated equipment from USA.

(b) According to available information US Government has proposed to allocate US \$ 630 million as economic and military assistance to Pakistan during 1985.

(c) Government have conveyed their concern about the US arms supply to Pakistan to the US Government. This has been done at the ministerial level, at the official level and in regular diplomatic contacts between the two countries.

Income Tax Raid on Exporter of Handicrafts in Ahmedabad

5643. SHRI DHARAM DASS SHASTRI :
SHRI K. LAKKAPPA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Income Tax Department has recently raided at the business premises of an exporter of handicrafts in Ahmedabad;

(b) if so, full details of incriminating documents, foreign currency, Indian currency and other valuables seized during the raids; and

(c) the steps Government have contemplated against the owner of the export house ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Income Tax Department searched the premises of M/s. Shrikam Industries, Ahmedabad on 3-2-1984. The firm carries on business of exports of handicrafts to U.S.A. There has been no seizure of valuables. The Department, however, noticed substantial investment in a very posh bungalow. The source of investment is claimed to be remittances of about 2 lakhs US Dollars. The Depart-